

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).32029/2010

(From the judgement and order dated 20/07/2010 in WPC No.10446/2009 of the HIGH COURT OF ORISSA AT CUTTACK)

JAYANTI KUMARI NAYAK

Petitioner(s)

VERSUS

STATE OF ORISSA & ORS.

Respondent(s)

(With appln(s) for permission to submit additional document(s) and permission to file addl. documents)

Date: 16/07/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM

HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Petitioner(s)

Mr. Biswajit Das, Adv.

Ms. Bhawana Jha, Adv.

for Ms. Asha Gopalan Nair, Adv.

For Respondent(s)

Mr. Vinay P. Tripathi, Adv.

Mr. Uday B. Dube, Adv.

Mr. Ashok Panigrahi, Adv.

for Mr. Satya Mitra Garg, Adv.

UPON hearing counsel the Court made the following

O R D E R

Put up on July 23, 2012.

|(N.S.K. Kamesh)
|Court Master

|(Sneh Bala Mehra)
|Court Master

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